

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

9

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

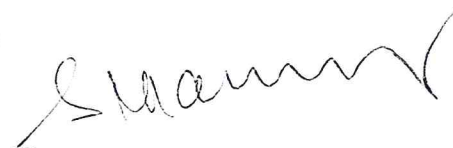
APPLICATION NUMBER :
PETITION NUMBER : TCP/102/2016
NAME OF THE PETITIONER(S) : S.K. Ganesan & 4 others
NAME OF THE RESPONDENT(S) : M/s Balaji Rubber Industries Private Limited
UNDER SECTION : 397, 398 & 402

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

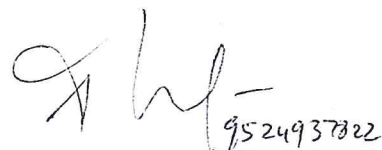
①. S. Manjula Devi, ADV
For KSR & CO.
CBE,

For petitioners



② for B. Dhananay

for R₆ to R₈


9524937322

ORDER

Counsel for petitioner present. Counsel for R6 to R8 present and prayed time for filing counter. Time extended at request. Put up on 10.11.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

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